

_COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 83, 84 & 85 of 2012

Dated: 23rd January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Infrastructure Ltd. ...Appellant (s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel for the Commission has finished his arguments. He is directed to file his respective Written Submissions on or before 04.02.2013 after serving copy on the other side.

Post the matter for rejoinder submissions on **18.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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